

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)
No.HC.VII-142/2007/828/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti Mridu Chanda Bordoloi,
Judge, Designated Court,
Assam, Guwahati.

Dated Guwahati, the ^{fh} 6 February, 2024.

Sub:- **Station leave permission.**

Ref:- Your letter No. JDC/24 dtd. 01.02.2024.

Madam,

With reference to the above, I am directed to inform you that your prayer for **station leave permission from the evening of 02.02.2024 till the morning of 05.02.2024**, has been granted. Further, the District and Sessions Judge, Kamrup(M), Guwahati, and in his absence, the next senior most Judicial Officer available at the station will remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-142/2007/829-830/A, dated , 06-02-2024

Copy to:

1. The District and Sessions Judge, Kamrup(M), Guwahati.
- ✓ 2. The Project Manager, Gauhati High Court.

[Signature]
JT. REGISTRAR (VIGILANCE)

[Signature]